

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 207
IB-845/ND/2018

IN THE MATTER OF:

M/s. Toll Global Forwarding (India) Pvt. Ltd.

...PETITIONER

Vs.

M/s. Marvel Craft Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 05.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

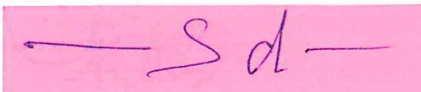
For the Liquidator

**:Mr. Harish Taneja, Ms. Nikshubha
Sethi, Adv. Mr. M P Jain.**

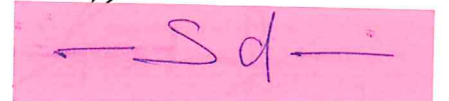
ORDER

Heard the submissions made by the Liquidator. The Liquidator has submitted that he has already filed the progress report for the quarter ending 30.09.2020 and is taking steps to file the progress report up to 30.09.2020 on or before 15.01.2021.

The Liquidator has submitted that two applications i.e., CA No. 97 of 2020 and CA No. 131 of 2020 may be listed on the next date of hearing. The Court Officer may note the same and these applications may be listed on the next date of hearing. Matter is adjourned to 21.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**